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132. SHRI B. D. KHOBARAGADE: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

- (a) whether it is a fact that the plans for the Heavy Plates and Vessels Project at Wardha in Vidarbha have been finalised;
- (b) if so, what will be the production capacity of the Plant; and
- (c) when the construction work of the Plant will start?

THE MINISTER OF STEEL, MINES AND HEAVY ENGINEERING (SHRI C. Subramaniam): (a) No. Sir. As the House is aware, the integrated project of heavy plates & vessels and structurals proposed to be set up at Wardha could not be implemented as originally contemplated owing to fore.gn exchange difficulties. Consequently, a re-phasing and re-orientation of the project has become necessary. The matter is under consideration.

(b) and (c) Do not arise, at present.

SUPPLY OF OIL EXPLORATION AND PRODUCTION EQUIPMENT FORM U.S.S.R.

- 133. SHRI R. K. BHUWALKA: Will the Minister of MINES AND FUEL be pleased to state:
- (a) whether a contract has been signed between the Oil and Natural Gas Commissoin and the "Technoexport" Supply Organisation of the U.S.S.R., for the supply of oil exploration and production equipment and material:
- (b) if so, what are the full details regarding the cost of the equipment and the items to be supplied; and
- (c) the place where Government intend to instal the same?

THE MINISTER OF STATE IN THE OF PETROLEUM MINISTRY CHEMICALS (SHRI O. V. ALAGESAN): (a) Yes.

- (b) The contract covers drilling rigs, additional drilling, production, transportation, geophysical and geological equipment valued at Rs. 7:84 crores.
- (c) The equipment will be used in different areas depending upon exploration|production activities.

EXTENSION OF CORRESPONDENCE COURSE BY DELHI UNIVERSITY TO INDIANS ABROAD

- 134. SHRI S. C. DEB: Will the Minister of Education be pleased to state:
- (a) whether the Delhi University proposes to extend its Correspondence Degree Course to Indians abroad; and
- (b) if so, what would be the nature of the Scheme and when it would be implemented?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) No. Sir.

(b) Does not arise.

SEJARATION OF THE JUDICIARY FROM THE EXECUTIVE IN DELHI

- 135. SHRI R. S: KHANDEKAR: Will the Minister of Home Affairs pleased to state:
- (a) whether the Judiciary has been separated from the Executive in the Union Territory of Delhi; and
- (b) if not, when it is likely to be separated?

THE MINISTER OF STATE IN THE **AFFAIRS** MINISTRY OF HOME (SHRI R. M. HAJARNAVIS): (a) The Judiciary been has separated from the Executive in the Union Territory of Delhi to the ex-